

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 276 OF 2019 & IA No. 1182 OF 2019**

**Dated: 26th September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma,Technical  
Member(electricity)**

**In the matter of:**

**Dhanalakshmi Srinivasan Sugars Private Limited .... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Pawan Bhushan  
Ujwala Vppaluri

Counsel for the Respondent(s) : S. Vallinayagam for R-2

**ORDER**

Reply both on IA and appeal shall be filed within four weeks with advance copy so that  
Appellant shall file rejoinder by next date of hearing .

List the matter on **14.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK